

ITEM NO.4

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Cr1.)No(s).10039-10040/2016

(Arising out of impugned final judgment and order dated 06-03-2015 in CRLP No.4084/2015 06-03-2015 in CRLP No.5073/2015 passed by the High Court Of Judicature At Madras)

A.G. PERARIVALAN

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU STATE THROUGH
SUPERINTENDENT OF POLICE AND ANR.

Respondent(s)

IA No. 101631/2020 - CLARIFICATION/DIRECTION

IA No. 140310/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 73470/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 118421/2017 - SUSPENSION OF SENTENCE)

WITH

SLP(Cr1) No. 2363/2021 (II-C)

(FOR ADMISSION and I.R. and IA No.38413/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 27-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. K. Paari Vendhan, AOR

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Mr. K.M. Nataraj, Ld ASG
Mr. Ashok Panigrahi, Adv.
Ms. Rekha Pandey, Adv.
Ms. Vanshaja Shukla, Adv.
Mr. T.A Khan, Adv.
Ms. Kirti Dua, Adv.
Ms. Sudarshna K, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Rakesh Dwivedi, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv./AAG.
Dr. Joseph Aristotle S., AoR..

Mr. Eklavya Dwivedi, Adv.
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

Mr. B. V. Balaram Das, AOR

Mr. Ananda Selvam, Adv.
Mr. S. Muthukrishnan, Adv.
Mr. Thirumurugar, Adv.
Mr. S. Muttu, Adv.
Mr. P. Soma Sundaram, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 04.05.2022 as 1st Item.

Additional documents, if any, be filed by

02.05.2022.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master